

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:381  
ANSWERED ON:18.12.2001  
DISPLACED KASHMIRI FAMILIES  
RAMDAS ATHAWALE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of families displaced from Kashmir due to terrorism and unrest;
- (b) the number of displaced Kashmiri Pandit families living in camps in Jammu & Kashmir and outside;
- (c) the steps taken by the Government to create conditions for safe return of displaced Kashmiris; and
- (d) the number of families who have since returned to their homes and their percentage to the total number of displaced families?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO )

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 381 FOR 18.12.2001

(a) & (b): As per available information, approximately 55,666 families have been displaced due to terrorism and unrest in the State of Jammu & Kashmir. Of these, around 4597 Kashmiri Pandit families are living in the migrant camps in Jammu, 238 families in Delhi and 18 families in Chandigarh.

(c) & (d): The Government of Jammu & Kashmir has prepared an Action Plan for the return and rehabilitation of Kashmiri migrants. In the first phase of this Action Plan, it is proposed to rehabilitate 2122 families in 1065 houses in selected clusters located in areas having sizeable Kashmiri Pandit population and where security is already provided. To begin with, 166 houses forming 15 clusters in Srinagar and Badgam districts have been identified which are considered safe for the return of the migrants. The process of contacting the owners of these houses and seeking their consent for return on the basis of a rehabilitation package announced by the State Government is in progress.

According to available reports, no family has so far agreed to return.